

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5718

ANSWERED ON:02.05.2002

CHEATING AND CRIMINAL BREACH OF TRUST BY OFFICIALS OF PRASAR BHARATI
IQBAL AHMED SARADGI

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a case of cheating and criminal breach of trust has been registered against some officials of Prasar Bharati Corporation and others for causing a loss of Rs. 13.79 crore to the Corporation;
- (b) if so, the details of officials held responsible;
- (c) the charge under which they are booked;
- (d) the action taken against them; and
- (e) the steps being taken to check such frauds in future?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a): No such case has been registered against the officials of Prasar Bharati. However, a case of cheating and criminal breach of trust has been registered against some private persons by Prasar Bharati.
- (b) to (e): Do not arise.